

Providing additional rates to the paddy growers of Punjab by the FCI

SHRIMATI HARSIMRAT KAUR BADAL (BATHINDA): Thank you, Hon. Speaker Sir. I want to raise an important matter of urgent public importance pertaining to Punjab's sellers, millers and farmers. The new paddy season will start within 2-3 months. New paddy will reach godowns. The 2023-24 paddy could not reach godowns because the FCI godowns were already full. They had not got it emptied. There are 5 to 6,000 rice mills in Punjab. These are the backbone of farmers. However, they are facing a financial crisis. Several of these rice mills will become bankrupt and shut down. The reason is the negligence and faulty policies of ??? State Government and its short-term variety of paddy.*

माननीय अध्यक्ष : माननीय सदस्य, आप बहुत तीखा बोलती हैं। किसी भी दल की सरकार हो, ??? शब्द उचित नहीं है।

श्रीमती हरसिमरत कौर बादल: सर, ठीक है, मैं ??? शब्द वापस लेती हूँ। सरकार की अनगेलियां करके किसान और राइस मिलर्स का नुकसान हो रहा है। सरकार की जो पॉलिसीज़ बनकर मिलिंग नवम्बर में शुरू होनी चाहिए थी, सरकार की अनगेलियां करके वे मिड जनवरी में हुई हैं, जिसके कारण मार्च तक पूरी मिलिंग कंप्लीट नहीं हो सकी। लास्ट डेट 31 जुलाई है।

The previous stock has not been cleared. FCI godowns have no space. The rice sheller farmers are facing problems. Earlier 67 kg per quintal paddy had to be provided by them. But, regarding the new variety, the number falls to 62 kg or 64 kg. The rice sheller farmers have to bear the cost of the rest of it. It is a great loss for them.

So, I request the Central Government to provide relief to the sufferers. The State Government is negligent. Centre did not provide the rakes. FCI godowns were already full. The rice millers are suffering. The agents and brokers are suffering? Sir, give me two more minutes. The agents are not getting 2.5% commission. The farmers are suffering?